

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 16589 /Checker
III-10-8/2000(VIII)

Bilaspur, Dated 13th December, 2023

Copy of Notification Nos. 14098 & 14100/3903/21-B/CG/2023 dated 12-12-2023, issued by the Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Atal Nagar Raipur & **Notification No.16588/Checker/III-10-8/2000 (VIII), Dated 13/12/2023** issued by the High Court of Chhattisgarh, Bilaspur, are forwarded to:-

1. The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
8. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
17. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
19. The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur for information.
20. The District and Sessions Judge, Balod/Balodabazar-Bhatapara/Balrampur-Ramanujan/Bastar (Jagdalpur)/Bemetara/Bilaspur/Dakshin Bastar (Dantewada)/Dhamtari/Durg/Jashpur/ Kabirdham (Kawardha)/Kondagaon/ Korba/ Mahasamund/ Mungeli/ Raipur/ Surajpur/ Sarguja (Ambikapur)/Uttar Bastar (Kanker) for information.
21. The District and Sessions Judge, Janjgir-Champa/Koria (Baikunthpur)/Raigarh/ Rajnandgaon for information and necessary action.

22. The Principal Judge/Judge, Family Court, Balod/ Balodabazar/ Bastar (Jagdalpur)/ Bemetara /Bilaspur/ Dakshin Bastar (Dantewada)/Durg/ Dhamtari/ Janjgir-Champa/ Jashpur/Kabirdham (Kawardha)/ Korba/ Korla at Manendragrah/Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Sarguja at Ambikapur/ Uttar Bastar (Kanker) (Chhattisgarh), for information.
23. The Registrar, Industrial Court, Ghadi Chowk, Raipur, for information
24. The Judge, Commercial Court, (District level), Atal Nagar, 2nd Floor, Yojna Bhawan, Near Police headquarters, Nava Raipur, for information
25. The Additional Registrar (Judicial/Administration/D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
26. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
27. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
28. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
29. The Dy. Registrar, Work Section, Confidential Section, District Establishment Section, High Court of Chhattisgarh, Bilaspur for information.
30. The Controller, Government Regional Press, Khairagarh Road, Rajnandgoan, Chhattisgarh with a request to publish it **Notification No. 16588/Checker/ III-10-8/2000 (VIII), Dated 13/12/2023** issued by the High Court of Chhattisgarh, Bilaspur, in the forthcoming issue of Chhattisgarh Gazette.
31. Section Officer/Incharge, Court Manager/ Accounts/ Pension/ Protocol/ Dispatch /Compliant/ Writ/ Civil/ Criminal/ Central Filing Section/Record Room (Adm.)/ Stationary/ Supreme Court Section/ Library/SCMS Cell, High Court of Chhattisgarh, Bilaspur for information.
32. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Arvind Kumar Verma)
Registrar General
13.12.2023

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.) 492002

NOTIFICATION

11 2 DEC 2023

Raipur, Dated / 12 /2023

No. 11058/3903 /XXI-B/C.G./2023,- In exercise of the powers conferred by sub-section (1) of Section 11 of the Code of Criminal Procedure, 1973 (No.2 of 1974), in supersession of all previous Notification, the State Government, in consultation with the High Court of Chhattisgarh, hereby, establishes, with effect from 09-08-2023, the following Courts of Judicial Magistrate First Class and Judicial Magistrate Second Class in each District as shown in column (2) at the places specified in column (3) and the number of courts as mentioned against each in the table below, namely:-

TABLE

S. No.	Name of the District	Name of the Place	Name of Courts	
			Judicial Magistrate 1 st Class	Judicial Magistrate 2 nd Class
(1)	(2)	(3)	(4)	(5)
1	Balrampur-Ramanujganj	(i) Balrampur (ii) Ramanujganj (iii) Wadrafanagar (iv) Rajpur	2 1 1 1	- - - -
2	Bastar (Jagdalpur)	(i) Jagdalpur	11	2
3	Balodabazar-Bhatapara	(i) Balodabazar (ii) Bhatapara (iii) Simga (iv) Kasdol	4 1 1 1	- - - -
4	Balod	(i) Balod (ii) Gunderdehi (iii) Daundilohara (iv) Dallirajhara	5 1 1 1	- - - -
5	Bemetara	(i) Bemetara (ii) Saja	5 1	- -
6	Bilaspur	(i) Bilaspur (ii) Pendraroad (iii) Bilha (iv) Kota (v) Marwahi (vi) Takhatpur	15 3 1 2 1 1	3 - - - - -
7	Dakshin Bastar (Dantewada)	(i) Dantewada (ii) Bijapur	3 2	1 -

		(iii) Sukma	2	-
		(iv) Bacheli	1	-
		(v) Konta	1	-
8	Dhamtari	(i) Dhamtari	5	1
		(ii) Kurud	2	-
		(iii) Nagri	1	-
9	Durg	(i) Durg	21	2
		(ii) Patan	1	-
		(iii) Bhilai-3	2	-
		(iv) Dhamdha	1	-
10	Janjgir-Champa	(i) Janjgir	5	1
		(ii) Sakti	3	-
		(iii) Dabhra	2	-
		(iv) Champa	1	-
		(v) Pamgarh	1	-
		(vi) Jaijaipur	1	-
		(vii) Navagarh	1	-
		(viii) Malkharoda	1	-
		(ix) Akaltara	1	-
11	Jashpur	(i) Jashpur	3	1
		(ii) Patthalgaon	1	-
		(iii) Kunkuri	2	-
		(iv) Bagicha	1	-
12	Kabirdham (Kawardha)	(i) Kawardha	5	1
		(ii) Pandariya	1	-
13	Kondagaon	(i) Kondagaon	2	-
		(ii) Narayanpur	2	-
		(iii) Keshkal	1	-
14	Korba	(i) Korba	6	1
		(ii) Katghora	4	-
		(iii) Pali	1	-
		(iv) Kartala	1	-
15	Koria (Baikunthpur)	(i) Baikunthpur	4	1
		(ii) Manendragarh	3	-
		(iii) Chirmiri	1	-
		(iv) Janakpur	1	-
16	Mahasamund	(i) Mahasamund	6	1
		(ii) Saraipali	1	-
		(iii) Pithoura	1	-
		(iv) Basna	1	-
		(v) Bagbahara	1	-
17	Mungeli	(i) Mungeli	4	-
		(ii) Lormi	1	-
18	Raigarh	(i) Raigarh	6	3
		(ii) Dharamjaigarh	1	-
		(iii) Gharghora	1	-
		(iv) Sarangarh	2	-
		(v) Kharsiya	2	-
		(vi) Bilaigarh	1	-
		(vii) Bhatgaon	1	-

19	Raipur	(i) Raipur	27	4
		(ii) Gariaband	3	-
		(iii) Rajim	1	-
		(iv) Tilda	1	-
		(v) Devbhog	1	-
20	Rajnandgaon	(i) Rajnandgaon	5	2
		(ii) Ambagarh Chouki	2	-
		(iii) Dongargarh	2	-
		(iv) Khairagarh	3	-
		(v) Chhuikhadan	1	-
21	Sarguja (Ambikapur)	(i) Ambikapur	8	3
		(ii) Sitapur	2	-
22	Surajpur	(i) Surajpur	8	-
		(ii) Pratappur	1	-
23	Uttar Bastar (Kanker)	(i) Kanker	4	1
		(ii) Bhanupratappur	1	-
		(iii) Pakhanjur	1	-

अधिसूचना

क्रमांक / 3903 / 21-ब/छ.ग./2023 दण्ड प्रक्रिया संहिता, 1973 (क्रमांक 2 सन् 1974) की धारा-11 की उप-धारा (एक) द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, छ.ग. उच्च न्यायालय के परामर्श से एवं पूर्व की समस्त अधिसूचनाओं को अतिष्ठित करते हुए राज्य सरकार, एतद्वारा, न्यायिक मजिस्ट्रेट प्रथम श्रेणी एवं न्यायिक मजिस्ट्रेट द्वितीय श्रेणी के निम्नलिखित न्यायालय, एवं विनिर्दिष्ट न्यायालयों की संख्या तालिका के खण्ड (2) में दर्शित प्रत्येक जिले के लिए, तालिका के खण्ड (3) में विनिर्दिष्ट स्थानों पर दिनांक 09.08. 2023 से स्थापित करता है, अर्थात्:-

तालिका

स. क्र.	जिले का नाम	स्थान का नाम	न्यायालयों की संख्या	
			प्रथम श्रेणी न्यायिक दण्डाधिकारी	द्वितीय श्रेणी न्यायिक दण्डाधिकारी
(1)	(2)	(3)	(4)	(5)
1	बलरामपुर-रामानुजगंज	1 बलरामपुर	2	-
		2 रामानुजगंज	1	-
		3 वाड्डफनगर	1	-
		4 राजपुर	1	-
2	बस्तर (जगदलपुर)	1 जगदलपुर	11	2
3	बलौदाबाजार-भाटापारा	1 बलौदाबाजार	4	-
		2 भाटापारा	1	-
		3 सिमगा	1	-
		4 कसडोल	1	-
4	बालोद	1 बालोद	5	-
		2 गुंडरदेही	1	-

		3 डोण्डीलोहारा	1	-
		4 दल्लीराजहरा	1	-
5	बेमेतरा	1 बेमेतरा	5	-
		2 साजा	1	-
6	बिलासपुर	1 बिलासपुर	15	3
		2 पेण्डारोड	3	-
		3 बिल्हा	1	-
		4 कोटा	2	-
		5 मरवाही	1	-
		6 तखतपुर	1	-
7	दक्षिण बस्तर (दंतेवाड़ा)	1 दंतेवाड़ा	3	1
		2 बीजापुर	2	-
		3 सुकमा	2	-
		4 बचेली	1	-
		5 कोटा	1	-
8	धमतरी	1 धमतरी	5	1
		2 कुरुद	2	-
		3 नगरी	1	-
9	दुर्ग	1 दुर्ग	21	2
		2 पाटन	1	-
		3 भिलाई-3	2	-
		4 धमधा	1	-
10	जांजगीर-चांपा	1 जांजगीर	5	1
		2 सक्ती	3	-
		3 डभरा	2	-
		4 चांपा	1	-
		5 पामगढ़	1	-
		6 जैजेपुर	1	-
		7 नवागढ़	1	-
		8 मालखरौदा	1	-
		9 अकलतरा	1	-
11	जशपुर	1 जशपुर	3	1
		2 पत्थलगांव	1	-
		3 कुनकुरी	2	-
		4 बगीचा	1	-
12	कबीरधाम (कवधी)	1 कवधी	5	1
		2 पंडरिया	1	-
13	कोण्डागांव	1 कोण्डागांव	2	-
		2 नारायणपुर	2	-
		3 केशकाल	1	-
14	कोरबा	1 कोरबा	6	1
		2 कटघोरा	4	-
		3 पाली	1	-
		4 करतला	1	-
15	कोरिया (बैकुण्ठपुर)	1 बैकुण्ठपुर	4	1
		2 मनेन्द्रगढ़	3	-
		3 चिरमिरी	1	-

		4 जनकपुर	1	-
16	महासमुंद	1 महासमुंद 2 सराईपाली 3 पिथौरा 4 बसना 5 बागबाहरा	6 1 1 1 1	1 - - - -
17	मुंगेली	1 मुंगेली 2 लोरमी	4 1	- -
18	रायगढ़	1 रायगढ़ 2 धरमजयगढ़ 3 घरघोड़ा 4 सारंगढ़ 5 खरसिया 6 बिलाईगढ़ 7 भटगांव	6 1 1 2 2 1 1	3 - - - - - -
19	रायपुर	1 रायपुर 2 गरियाबंद 3 राजिम 4 तिल्दा 5 देवभोग	27 3 1 1 1	4 - - - -
20	राजनांदगांव	1 राजनांदगांव 2 अम्बागढ़-चौकी 3 डोंगरगढ़ 4 खैरागढ़ 5 छुईखदान	5 2 2 3 1	2 - - - -
21	सरगुजा (अम्बिकापुर)	1 अम्बिकापुर 2 सीतापुर	8 2	3 -
22	सूरजपुर	1 सूरजपुर 2 प्रतापपुर	8 1	- -
23	उत्तर बस्तर (कांकेर)	1 कांकेर 2 भानुप्रतापपुर 3 पखांजुर	4 1 1	1 - -

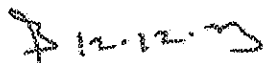
By order and in the name of the
Governor of Chhattisgarh,

(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt. No. 14099 /3903 /XXI-B/C.G./2023

12 DEC 2023
Raipur, dated 12.2023

- ✓1. Registrar General, High Court of Chhattisgarh, Bilaspur with reference to memo No.12337/Checker/III-10-8/2000(Pt.VIII) Bilaspur, Dated 22 September, 2023 and memo No.14093/Checker/III-10-8/2000(Pt.VIII) Bilaspur, Dated 28 October, 2023 for information and necessary action
 2. Private Secretary to Hon'ble Law Minister, for perusal,
 3. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
 4. Deputy Director, Government Regional Printing Press, in front of Indravati Bhawan, Atal Nagar, Nava Raipur, for publication in E-Gazette (Extra Ordinary)
 5. Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department,
- For information and necessary action.


(Shahabuddin Qureshi)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAYA RAIPUR (C.G.) 492002

NOTIFICATION

12 DEC 2023

Raipur, Dated /12/2023

No. ^{14/00} /3903 /XXI-B/2023,- In exercise of the powers conferred by clause (b) of Section 5 of the Chhattisgarh Civil Courts Act, 1958 (No. 19 of 1958), and in supersession of all previous Notifications, the State Government, hereby establishes, with effect from 09/08/2023, Courts of Additional District Judges, Civil Judge Class-I and Civil Judge Class-II in the following 23 (Twenty Three) Civil Districts of the State as specified against each Civil District in the schedule below, namely:-

SCHEDULE

S. No.	NAME OF CIVIL DISTRICT	NUMBER OF COURTS		
		Additional District Judges	Civil Judges Class-I	Civil Judges Class-II
1.	Balrampur-Ramanujganj	2	2	3
2.	Bastar (Jagdalpur)	3	3	8
3.	Balodabazar- Bhatapara	5	4	3
4.	Balod	2	4	4
5.	Bemetara	2	3	3
6.	Bilaspur	12	8	15
7.	Dakshin Bastar (Dantewada)	5	4	5
8.	Dhamtari	1	3	5
9.	Durg	12	7	18
10.	Janjgir-Champa	5	6	10
11.	Jashpur	4	3	4
12.	Kabirdham (Kawardha)	1	4	2
13.	Kondagaon	1	3	2
14.	Korba	6	5	7
15.	Koria (Baikunthpur)	4	5	4
16.	Mahasamund	5	4	6

17.	Mungeli	2	3	2
18.	Raigarh	10	5	9
19.	Raipur	18	10	23
20.	Rajnandgaon	5	7	6
21.	Sarguja (Ambikapur)	7	3	7
22.	Surajpur	6	5	4
23	Uttar Bastar (Kanker)	4	4	2

अधिसूचना

क्रमांक /3903/21-ब/छ.ग./2023 छत्तीसगढ़ व्यवहार न्यायालय अधिनियम, 1958 (क्रमांक 19 सन् 1958) की धारा-5 (ख) द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, एवं पूर्व की अधिसूचनाओं को अतिरिक्त करते हुए, राज्य सरकार, एतद्वारा, राज्य के निम्नलिखित 23 (तेइस) सिविल जिलों में, नीचे अनुसूची में विनिर्दिष्ट अनुसार अतिरिक्त जिला न्यायाधीश, व्यवहार न्यायाधीश वर्ग-1 एवं व्यवहार न्यायाधीश वर्ग-2 के न्यायालय दिनांक 09.08.2023 से स्थापित करती है, अर्थात् :-

अनुसूची

S. No.	NAME OF CIVIL DISTRICT	NUMBER OF COURTS		
		अतिरिक्त जिला न्यायाधीश	न्यायाधीश वर्ग-1	न्यायाधीश वर्ग-2
1.	बलरामपुर-रामानुजगंज	2	2	3
2.	बस्तर (जगदलपुर)	3	3	8
3.	बलौदाबाजार-भाटापारा	5	4	3
4.	बालोद	2	4	4
5.	बेमेतरा	2	3	3
6.	बिलासपुर	12	8	15
7.	दक्षिण बस्तर (दत्तेवाड़ा)	5	4	5
8.	धमतरी	1	3	5
9.	दुर्ग	12	7	18
10.	जाजगीर-चांपा	5	6	10
11.	जशपुर	4	3	4
12.	कबीरधाम (कवधी)	1	4	2
13.	कोण्डागांव	1	3	2
14.	कोरबा	6	5	7

15.	कोरिया (बैकुण्ठपुर)	4	5	4
16.	महासमुद	5	4	6
17.	मुंगेली	2	3	2
18.	रायगढ़	10	5	9
19.	रायपुर	18	10	23
20.	राजनांदगाव	5	7	6
21.	सरगुजा (अम्बिकापुर)	7	3	7
22.	सूरजपुर	6	5	4
23.	उत्तर बस्तर (कांकेर)	4	4	2

By order and in the name of the
Governor of Chhattisgarh,

(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt. No. 1410 /3903 /XXI-B/2023

Raipur, dated 12.2023
12 DEC 2023

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur with reference to memo No.12337/Checker/III-10-8/2000(Pt.VIII) Bilaspur, Dated 22 September, 2023 and memo No.14093/Checker/III-10-8/2000(Pt.VIII) Bilaspur, Dated 28 October, 2023 for information and necessary action.
2. Private Secretary to Hon'ble Law Minister, for perusal,
3. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
4. Deputy Director, Government Regional Printing Press, in front of Indravati Bhawan, Atal Nagar, Nava Raipur, for publication in E-Gazette (Extra Ordinary)
5. Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department, For information and necessary action.

12.12.23
(Shahabuddin Qureshi)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

उच्च न्यायालय छत्तीसगढ़, बिलासपुर

अधिसूचना

क्रमांक.....16588...../चेकर
तीन -10-8/2000 (VIII)

बिलासपुर, दिनांक 13 दिसम्बर, 2023

छत्तीसगढ़ सिविल न्यायालय अधिनियम, 1958 (क्रमांक 19 सन् 1958), की धारा 12 की उपधारा (1) द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए तथा इस संबंध में जारी की गई पूर्व की अधिसूचना क्रमांक-5145/चेकर/तीन-10-8/2000 (VIII) दिनांक 27.04.2023 को अतिष्ठित करते हुए, उच्च न्यायालय छत्तीसगढ़ एतद् द्वारा निदेश देता है कि छत्तीसगढ़ में प्रत्येक सिविल जिला के लिये, विधि और विधायी कार्य विभाग, रायपुर की अधिसूचना क्रमांक 14100/3903/21-ब./2023, दिनांक 12 दिसम्बर 2023 द्वारा स्थापित अपर जिला न्यायाधीश, सिविल न्यायाधीश प्रथम वर्ग तथा सिविल न्यायाधीश द्वितीय वर्ग के न्यायालय दिनांक 09.08.2023 से नीचे दी गई सारणी में प्रत्येक सिविल जिले के सामने विनिर्दिष्ट स्थानों पर बैठेंगे:-

सारणी

क्र.	सिविल जिले के नाम	अपर जिला न्यायाधीश के न्यायालय		सिविल न्यायाधीश प्रथम वर्ग के न्यायालय		सिविल न्यायाधीश द्वितीय वर्ग के न्यायालय	
		बैठने का स्थान	न्यायालयों की संख्या	बैठने का स्थान	न्यायालयों की संख्या	बैठने का स्थान	न्यायालयों की संख्या
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	बालोद	1. बालोद	2	1. बालोद 2. गुंडरदेही	3 1	1. बालोद 2. दल्लीराजहरा 3. डोण्डीलोहारा	2 1 1
2	बलौदाबाजार -भाटापारा	1. बलौदाबाजार 2. भाटापारा	4 1	1. बलौदाबाजार 2. भाटापारा 3. कसडोल	2 1 1	1. बलौदाबाजार 2. सिमगा	2 1
3	बलरामपुर - रामानुजगंज	1. रामानुजगंज	2	1. रामानुजगंज	*2	1. बलरामपुर 2. वाङ्गनगर 3. राजपुर	1 1 1
4	बस्तर (जगदलपुर)	1. जगदलपुर	3	1. जगदलपुर	3	1. जगदलपुर	8
5	बेमेतरा	1. बेमेतरा	2	1. बेमेतरा	3	1. बेमेतरा 2. साजा	2 1
6	बिलासपुर	1. बिलासपुर 2. पेण्डारोड	11 1	1. बिलासपुर 2. पेण्डारोड 3. बिल्हा	5 2 1	1. बिलासपुर 2. पेण्डारोड 3. कोटा 4. भरवाही 5. तखतपुर	10 1 2 1 1
7	दक्षिण बस्तर (दंतेवाड़ा)	1. दंतेवाड़ा	5	1. दंतेवाड़ा 2. सुकमा 3. बीजापुर	1 2 1	1. दंतेवाड़ा 2. बीजापुर 3. बचेली 4. कोटा	2 1 1 1
8	धमतरी	1. धमतरी	1	1. धमतरी 2. कुरुद	2 1	1. धमतरी 2. नगरी 3. कुरुद	3 1 1
9	दुर्ग	1. दुर्ग	12	1. दुर्ग 2. पाटन 3. भिलाई-3	5 1 1	1. दुर्ग 2. भिलाई-3 3. धमधा	16 1 1
10	जांजगीर-चांपा	1. जांजगीर 2. सक्ती	3 2	1. जांजगीर 2. सक्ती 3. चांपा 4. अकलतरा	2 2 1 1	1. जांजगीर 2. सक्ती 3. डभरा 4. पामगढ़ 5. जैजेपुर 6. नवागढ़ 7. मालखरौदा	3 1 2 1 1 1 1
11	जशपुर	1. जशपुर 2. कुनकुरी 3. पत्थलगांव	1 2 1	1. जशपुर 2. कुनकुरी	2 1	1. जशपुर 2. पत्थलगांव 3. बगीचा 4. कुनकुरी	1 1 1 1
12	कबीरधाम (कवर्धा)	1. कवर्धा	1	1. कवर्धा	4	1. कवर्धा 2. पंडरिया	1 1

13	कोण्डागांव	1. कोण्डागांव	1	1. कोण्डागांव 2. नारायणपुर	2 1	1. नारायणपुर 2. केशकाल	1 1
14	कोरबा	1. कोरबा 2. कटघोरा	3 3	1. कोरबा 2. कटघोरा	3 2	1. कोरबा 2. कटघोरा 3. पाली 4. करतला	3 2 1 1
15	कोरिया (बैकुण्ठपुर)	1. बैकुण्ठपुर 2. मनेन्द्रगढ़ 3. चिरमिरी	1 2 1	1. बैकुण्ठपुर 2. मनेन्द्रगढ़ 3. चिरमिरी	2 2 1	1. बैकुण्ठपुर 2. मनेन्द्रगढ़ 3. जनकपुर	2 1 1
16	महासमुंद	1. महासमुंद 2. सराईपाली	3 2	1. महासमुंद 2. सराईपाली	3 1	1. महासमुंद 2. पिथौरा 3. बसना 4. बागबाहरा	3 1 1 1
17	मुंगेली	1. मुंगेली	2	1. मुंगेली	3	1. मुंगेली 2. लोरमी	1 1
18	रायगढ़	1. रायगढ़ 2. सारंगढ़ 3. घरघोड़ा	8 1 1	1. रायगढ़ 2. घरघोड़ा 3. सारंगढ़	2 1 2	1. रायगढ़ 2. धरमजयगढ़ 3. खरसिया 4. बिलाईगढ़ 5. भटगांव	4 1 2 1 1
19	रायपुर	1. रायपुर 2. गरियाबंद	17 1	1. रायपुर 2. गरियाबंद	8 2	1. रायपुर 2. गरियाबंद 3. राजिम 4. तिल्दा 5. देवभोग	19 1 1 1 1
20	राजनांदगाँव	1. राजनांदगाँव 2. खैरागढ़ 3. डोंगरगढ़	3 1 1	1. राजनांदगाँव 2. अम्बागढ़-चौकी 3. डोंगरगढ़ 4. खैरागढ़	2 2 1 2	1. राजनांदगाँव 2. डोंगरगढ़ 3. खैरागढ़ 4. छुईखदान	3 1 1 1
21	सूरजपुर	1. सूरजपुर 2. प्रतापपुर	5 1	1. सूरजपुर 2. प्रतापपुर	4 1	1. सूरजपुर	4
22	सरगुजा (अम्बिकापुर)	1. अम्बिकापुर	7	1. अम्बिकापुर	3	1. अम्बिकापुर 2. सीतापुर	5 2
23	उत्तर बस्तर (कांकेर)	1. कांकेर 2. भानुप्रतापपुर	3 1	1. कांकेर 2. भानुप्रतापपुर	3 1	1. कांकेर 2. पखाजुर	1 1
योग			122		105		152

नोट:- रामानुजगंज में सिविल न्यायाधीश प्रथम वर्ग के *2 न्यायालय - (रामानुजगंज-1 + बलरामपुर-1)

No. 16588 /Checker
III-10-8/2000(VIII)

Bilaspur, Dated 13th December, 2023

In exercise of the powers conferred by Sub-section (1) of Section 12 of the Chhattisgarh Civil Courts Act, 1958 (Act No. 19 of 1958) and in supersession of its previous Notification No. 5145/Checker/III-10-8/2000 (VIII), dated 27.04.2023, the High Court hereby directs that the Courts of Additional District Judges, Civil Judges Class-I and Civil Judges Class-II as established by the Law Department Notification No. 14100/9303/21-B/2023, dated 12-12-2023 for each Civil District in Chhattisgarh shall sit with effect from the date **09.08.2023** at the places specified against them in the table below:-

TABLE

Sl. No.	Name of Civil District	Court of Additional District Judges		Court of Civil Judges Class-I		Court of Civil Judges Class-II	
		Place of Sitting	No. of Courts	Place of Sitting	No. of Courts	Place of Sitting	No. of Courts
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Balod	1. Balod	2	1. Balod 2. Gunderdehi	3 1	1. Balod 2. Dallirajhara 3. Daundilohara	2 1 1
2	Balodabazar-Bhatapara	1. Balodabazar 2. Bhatapara	4 1	1. Balodabazar 2. Bhatapara 3. Kasdol	2 1 1	1. Balodabazar 2. Simga	2 1
3	Balrampur-Ramanujanj	1. Ramanujanj	2	1. Ramanujanj	*2	1. Balrampur 2. Wadrafanagar 3. Rajpur	1 1 1

4	Bastar (Jagdalpur)	1. Jagdalpur	3	1. Jagdalpur	3	1. Jagdalpur	8
5	Bemetara	1. Bemetara	2	1. Bemetara	3	1. Bemetara 2. Saja	2 1
6	Bilaspur	1. Bilaspur 2. Pendraroad	11 1	1. Bilaspur 2. Pendraroad 3. Bilha	5 2 1	1. Bilaspur 2. Pendraroad 3. Kota 4. Marwahi 5. Takhatpur	10 1 2 1 1
7	Dakshin Bastar (Dantewada)	1. Dantewada	5	1. Dantewada 2. Sukma 3. Bijapur	1 2 1	1. Dantewada 2. Bijapur 3. Bacheli 4. Konta	2 1 1 1
8	Dhamtari	1. Dhamtari	1	1. Dhamtari 2. Kurud	2 1	1. Dhamtari 2. Nagri 3. Kurud	3 1 1
9	Durg	1. Durg	12	1. Durg 2. Patan 3. Bhilai-3	5 1 1	1. Durg 2. Bhilai-3 3. Dhamdha	16 1 1
10	Janjgir-Champa	1. Janjgir 2. Sakti	3 2	1. Janjgir 2. Sakti 3. Champa 4. Akaltara	2 2 1 1	1. Janjgir 2. Sakti 3. Dabhra 4. Pamgarh 5. Jaijaipur 6. Navagarh 7. Malkharoda	3 1 2 1 1 1 1
11	Jashpur	1. Jashpur 2. Kunkuri 3. Patthalgaon	1 2 1	1. Jashpur 2. Kunkuri	2 1	1. Jashpur 2. Patthalgaon 3. Bagicha 4. Kunkuri	1 1 1 1
12	Kabirdham (Kawardha)	1. Kawardha	1	1. Kawardha	4	1. Kawardha 2. Pandariya	1 1
13	Kondagaon	1. Kondagaon	1	1. Kondagaon 2. Narayanpur	2 1	1. Narayanpur 2. Keshkal	1 1
14	Korba	1. Korba 2. Katghora	3 3	1. Korba 2. Katghora	3 2	1. Korba 2. Katghora 3. Pali 4. Kartala	3 2 1 1
15	Koria (Baikunthpur)	1. Baikunthpur 2. Manendragarh 3. Chirmiri	1 2 1	1. Baikunthpur 2. Manendragarh 3. Chirmiri	2 2 1	1. Baikunthpur 2. Manendragarh 3. Janakpur	2 1 1
16	Mahasamund	1. Mahasamund 2. Saraipali	3 2	1. Mahasamund 2. Saraipali	3 1	1. Mahasamund 2. Pithoura 3. Basna 4. Bagbahara	3 1 1 1
17	Mungeli	1. Mungeli	2	1. Mungeli	3	1. Mungeli 2. Lormi	1 1
18	Raigarh	1. Raigarh 2. Sarangarh 3. Gharghora	8 1 1	1. Raigarh 2. Gharghora 3. Sarangarh	2 1 2	1. Raigarh 2. Dharamjaigarh 3. Kharsiya 4. Bilaigarh 5. Bhatgaon	4 1 2 1 1
19	Raipur	1. Raipur 2. Gariaband	17 1	1. Raipur 2. Gariaband	8 2	1. Raipur 2. Gariaband 3. Rajim 4. Tilda 5. Devbhog	19 1 1 1 1
20	Rajnandgaon	1. Rajnandgaon 2. Khairagarh 3. Dongargarh	3 1 1	1. Rajnandgaon 2. Ambagarh-chouki 3. Dongargarh 4. Khairagarh	2 2 1 2	1. Rajnandgaon 2. Dongargarh 3. Khairagarh 4. Chhuikhadan	3 1 1 1
21	Surajpur	1. Surajpur 2. Pratappur	5 1	1. Surajpur 2. Pratappur	4 1	1. Surajpur	4
22	Sarguja (Ambikapur)	1. Ambikapur	7	1. Ambikapur	3	1. Ambikapur 2. Sitapur	5 2
23	Uttar Bastar (Kanker)	1. Kanker 2. Bhanupratappur	3 1	1. Kanker 2. Bhanupratappur	3 1	1. Kanker 2. Pakhanjur	1 1
TOTAL			122		105		152

Note: - *2 Courts of Civil Judge Class-I - (Ramanujanji-I + Balrampur-I) .


 (Arvind Kumar Verma)
 Registrar General
 13.12.2023